

Inadequate Amenities in New Delhi-Trivandrum Kerala Express

1610. PROF. P. J. KURIEN : Will the Minister of TRANSPORT be pleased to state :

(a) whether attention of Government has been drawn to a report appearing in the Malayala Manorama daily dated 14th July, 1985 regarding the miserable condition of the Kerala Express running between New Delhi and Trivandrum;

(b) whether Government have also received complaints regarding over crowding in reserved compartments, lack of cleanliness, inadequate amenities and indifferent behaviour of the train officials etc.; and

(c) if so, the action taken in this regard ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) Yes, Sir.

(c) 125/126 Kerala Express is one of the important superfast trains and due attention is given to proper upkeep of various amenities, such as water, lights, fans cleanliness of coaches, toilets, catering, manning of reserved coaches to prevent unauthorised occupation, etc. Surprise checks by officers and supervisors are also being frequently made.

Railway out Agency in Idukki (Kerala)

1611. PROF. P.J. KURIEN : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have received any representation from the people of Idukki in Kerala for opening of a railway out agency in that district; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF TRANSPORT (SHRI RANSI LAL) : (a) Yes, Sir. Requests have been received for opening of an out-agency in Peermade in Idukki district.

(b) The proposals were examined in detail but were not found to be commercially justified.

Recovery of Loans from Shipping Companies

1612. DR. G.S. RAJHANS :
SHRI MUKUL WASNIK :
SHRI SANAT KUMAR MANDAL :

Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have recently asked all the shipping companies operating in the country to repay loans and interest thereon to the Shipping Development Fund Committee (SDFC);

(b) if so, the names of the shipping companies and the amount of loans outstanding against each as on 31st October, 1985; and

(c) the steps contemplated by Government to recover the loans from each shipping company ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir. Shipping Development Fund Committee have issued notices to all shipping companies in accordance with procedure, which have defaulted in their repayments to Shipping Development Fund Committee, for payment of overdue amounts.

(b) The names of the shipping companies and outstanding amounts against each company as on 31st October, 1985 is given in the statement given below.

(c) Steps taken by Shipping Development Fund Committee to recover the dues from defaulting shipping companies include foreclosing the mortgages against the ships of the companies and getting them sold through courts and adjusting the sale proceeds towards the defaulted amounts.

Statement

Statement Showing the Details of Amounts Overdue from Shipping Companies as on 31.10.1985.

Sl. No.	Name of the Company	Defaults (Rupee Loan)		Defaults (Guarantee/Counter-guarantee)		Total
		Principal instalments	Half yearly interest	Amount paid by SDFC	Amount payable by SDFC	
1	2	3	4	5	6	7
<i>A. Public Sector :</i>						
1.	Shipping Corporation of India Ltd.	1,23,91,73,636.45	48,84,08,840.69	—	—	1,72,75,82,477.14
2.	Mogul Line Ltd.	18,90,20,694.47	10,11,90,130.53	3,10,80,512.00	—	32,12,91,337.00
	Total A :	1,42,81,94,330.92	58,95,98,971.22	3,10,80,512.00	—	2,04,88,73,814.14
<i>B. Private Sector :</i>						
3.	South India Shipping Corpn. Ltd.	2,57,77,950.48	22,49,043.43	—	—	2,80,26,993.91
4.	Scindia Steam Navig. Co. Ltd.	22,86,58,528.10	11,96,75,109.83	—	—	34,83,33,637.93
5.	Chewgule Steamships Ltd.	4,05,52,517.00	1,44,74,951.27	—	—	5,50,27,468.27
6.	Damodar Bulk Carriers Ltd.	15,95,34,838.00	5,87,91,186.14	—	—	21,83,26,024.14

7. Seven Seas Transportation Ltd.	5,23,88,766.00	1,49,14,392.45	—	1,74,98,487.15	8,48,01,645.60
8. Surendra Overseas Ltd. (including Sugar Shipping Co. Ltd.)	6,23,42,336.12	1,82,81,432.45	—	—	8,06,23,768.57
9. India Steam-Ships Co. Ltd.	12,86,32,517.48	6,58,63,020.49	—	3,72,88,256.30	23,17,82,794.27
10. Ratnakar Shipping Co. Ltd.	6,97,18,385.31	4,03,41,375.49	6,67,47,572.81	—	17,68,07,333.61
11. Indoceanic Shipping Company Ltd.	45,17,000.00	19,72,502.88	62,25,657.11	98,40,000.00	2,25,55,159.99
12. Dempo Steamships Ltd.	8,66,87,873.99	2,65,95,303.37	—	13,71,06,820.48	25,03,89,997.84
13. Thakur Shipping Co. Ltd.	—	72,700.86	18,32,584.00	5,55,78,308.00	5,74,83,592.86
14. Garware Shipping Corpn. Ltd.	—	—	—	4,07,57,503.14	4,07,57,503.84
15. Streamline Shipping Company Ltd.	—	—	—	88,03,219.94	88,03,219.94
16. Nirvan Shipping Ltd.	—	—	—	1,01,23,936.62	1,01,23,936.62
Total B :	85,88,09,712.48	36,32,31,018.66	7,48,05,813.92	31,69,96,532.33	1,61,38,43,077.39

1	2	3	4	5	6	7
<i>C. Companies in whose cases legal action has been taken :</i>						
17.	Nilbat Shipping Co. Ltd.	2,91,32,000.00	5,81,56,668.29	8,96,19,820.00	—	17,69,08,488.29
18.	R.A.J. Lines Ltd.	7,00,000.00	28,68,983.77	1,15,43,297.00	—	1,51,12,280.77
19.	Panchsheel Shipping Ltd.	—	5,06,359.06	9,63,34,859.29	—	9,68,41,210.25
20.	Sujwala Shipping Co. Ltd.	—	32,54,943.61	11,09,637.00	84,19,000.00	1,27,83,500.00
21.	Deccan Shipping Co. Ltd.	—	—	—	88,50,000.00	88,50,000.00
Total C :		2,98,32,000.00	6,47,86,954.73	19,86,07,613.29	1,72,69,000.00	31,04,95,568.02
Grand Total : A+B+C		2,31,68,36,043.40	1,01,76,16,944.61	30,44,93,939.21	33,42,65,532.33	3,97,32,12,459.55